

श्री रामेश्वरानन्द : मेरा निवेदन सुन लें ।

अध्यक्ष महोदय : अगर आप इसी तरह से कहते रहेंगे और हर एक आदर्मी इसी तरह से खड़ा हो जाय, तो यह चलता रहेगा ।

श्री रामेश्वरानन्द : अध्यक्ष महोदय, मेरा निवेदन सुन लें ।

अध्यक्ष महोदय : स्वामी जी, ऐसी ज्यादाती ठीक नहीं ।

श्री रामेश्वरानन्द : : आप मेरा निवेदन सुन लें, चाहे जो कुछ आप कहें ।

अध्यक्ष महोदय : इसका मतलब यह है कि आप जब चाहें बोल लें और मैं आपकी मिन्नत करता रहूँ, तो भी आप न मारें ।

श्री रामेश्वरानन्द : मैं भी मिन्नत करता रहा हूँ ।

अध्यक्ष महोदय : मैं ने 10-12 दफा कहा कि आप बैठ जाइये ।

श्री रामेश्वरानन्द : मैं हर दफा बैठ जाता हूँ लेकिन मेरी बात सुन लें ।

अध्यक्ष महोदय : इस वक्त निवेदन का वक्त नहीं है । मैं इस वक्त नहीं सुनना चाहता ।

श्री रामेश्वरानन्द : मेरा भी पार्लियामेंट में बोलने का अधिकार है, अपनी बात कहने का अधिकार है, अगर आप नहीं सुनेंगे तो कौन सुनेगा ?

अध्यक्ष महोदय : मैंने आप से कहा कि आप बैठ जाइये । मैं आपकी बड़ी इज्जत करता हूँ, इस वास्ते कि आप के गेरुवा कपड़े हैं । लेकिन नाजायज आपत्ति न उठाइये । मैं आपका बड़ा आदर करता हूँ । इस वक्त इतना सब और किसी से न करता, मैंने

बार-बार आप से कहा है कि आप बैठ जाइये ।

श्री रामेश्वरानन्द : मैं भी आपका बड़ा भारी आदर करता हूँ लेकिन मैं किसको अपनी बात कहूँ ।

अध्यक्ष महोदय : आप बैठ जाइये, मैं वक्त दे दूंगा, इस वक्त आपको मानना होगा

Dr. L. M. Singhvi (Jodhpur): On a point of order, Sir. On the Calling Attention Notice you called a large number of people who were not signatories to the Calling Attention Notice and . . .

Mr. Speaker: I have not yet taken up the Calling Attention Notice

Dr. L. M. Singhvi: He was answering certain questions.

Mr. Speaker: I would request the hon. Members to let that remain as it is.

13.25 hrs.

#### PAPERS LAID ON THE TABLE

AUDIT REPORT, RAILWAYS 1966, APPROPRIATION ACCOUNTS, RAILWAYS FOR 1964-65, ETC.

The Minister of State in the Ministry of Finance (Shri B. R. Bhagat): Sir, on behalf of Shri Sachindra Chaudhuri, I lay on the Table a copy each of the following papers:

- (1) Audit Report, Railways, 1966, under article 151(1) of the Constitution. [Placed in Library, See No. LT-5744/66.]
- (2) Appropriation Accounts, Railways, for 1964-65, Part I—Review. [Placed in Library, See No. LT-5745/66].
- (3) Appropriation Accounts, Railways, for 1964-65 Part II—Detailed Appropriation Ac-

[Shri B. R. Bhagat]

counts. [Placed in Library. See No. LT-5746/66].

- (4) Block Accounts (including Capital Statements comprising the Loan Accounts), Balance Sheets and Profit and Loss Accounts, Railways, for 1964-65 [Placed in Library, See No. LT-5747/66].

**REPORT OF SALT DEPARTMENT FOR 1964-65 ETC.**

**The Minister of State in the Ministry of Industry (Shri Bibudhendra Misra):** Sir, on behalf of Shri D. Sanjivayya, I lay on the Table a copy each of the following papers:

- (1) Report of the Salt Department for the year 1964-65. [Placed in Library, See No. LT-5748/66].
- (2) (i) Annual Report of the Hindustan Photo Films Manufacturing Company Limited, Ootacamund, for the year 1964-65 along with the Audited Accounts and comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956.
- (ii) Review by the Government on the working of the above Company. [Placed in Library. See No. LT-5749/66].
- (3) (i) Annual Report of the Travancore Titanium Products Limited, Trivandrum, for the year ending 31st December, 1964 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (3) of section 619A of the Companies Act, 1956 read with clause (c)(iv) of the Proclamation dated the 24th March, 1965, issued by the Vice-President, discharging the functions of

the President, in relation to the State of Kerala.

- (ii) Review by the Government of Kerala on the working of the above company. [Placed in Library. See No. LT-5750/66].

**MEMORANDUM AND ARTICLES OF ASSOCIATION OF HINDUSTAN ZINC PRIVATE LTD., UDAIPUR AND ANNUAL REPORT OF SINGARENI COLLIERIES COMPANY LIMITED, KOTTAGUDEM COLLIERIES AND ITS REVIEW BY GOVERNMENT**

**The Deputy Minister in the Ministry of Mines and Metals (Shri Mehdi):** On behalf of Shri S. K. Dey, I lay on the Table a copy each of the following papers:

- (1) Memorandum and Articles of Association of the Hindustan Zinc Private Limited, Udaipur, [Placed in Library. See No. LT-5751/66].
- (2) (i) Annual Report of the Singareni Collieries Company Limited, Kottagudem Collieries (Andhra Pradesh) for the year 1964-65 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619 of the Companies Act, 1956.
- (ii) Review by the Government on the working of the above Company. [Placed in Library. See No. LT-5752/66].

**13.27 hrs.**

**RELEASE ON PAROLE OF MEMBER (Shri Ananda Nambiar)**

**Mr. Speaker:** I have to inform the House that I have received the following communication, dated the 8th